

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 5<sup>th</sup> DECEMBER, 2022, 10:30 A.M.**

CP (IB) No. 31/CB/2022, IA (IB) No. 331/CB/2022, IA (IB) No. 332/CB/2022

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Kalinga Enterprises Pvt. Ltd. -Vs- Maa Manasha Devi Alloys Pvt. Ltd.
Under Section	9 IBC


For Petitioner (s) :

For Respondent (s) :

**ORDER**

Ld. Counsel on both sides present. Due to paucity of time, matter adjourned to 16.01.2023.

  
**Satya Ranjan Prasad**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**